

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 7 of 2013, IA No. 121 of 2013
in Appeal no. 15 of 2012

Dated : 9th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Kumaon Garhwal Chamber of Commerce

**...Review Petitioner/
Appellant(s)**

Versus

**Uttarakhand Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant(s):

Counsel for the Respondent(s):

ORDER

The Counsel for the Petitioner is not present. So, post the matter
for hearing on **10.04.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt